

(d) Total number of complaints received by them regarding telephone services since 1982 till date is of the order of 55,490 and suitable action has been taken to redress these complaints.

[English]

Sickness in Public Sector Industries

4362. DR. SUDHIR ROY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have conducted any indepth study of the root cause of sickness in the public sector industries;

(b) if so, the details of the said study, if any;

(c) if not, whether Government propose to conduct any such indepth study before closing down such non-viable units or auctioning them off to private hands; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). From time to time, the Bureau of Public Enterprises undertakes indepth studies on individual non-viable/sick public sector enterprises, even though no indepth study as such to go into the root cause of sickness in the public sector industries as a whole has been conducted by the Government. During the last three years, the Bureau of Public Enterprises has carried out indepth studies in respect of (i) National Seeds Corporation; (ii) State Farms Corporation of India; (iii) Central Inland Water Transport Corporation Ltd. (iv) Delhi Transport Corporation, and (v) Inter-firm Comparison of Fertilizer Plants.

(c) and (d). The performance of the public enterprises, particularly the chronically losing ones is subjected to constant review, to identify the causes for the losses and take suitable remedial action.

Manufacture of 'Shakti' moped by M/s. M. G. Khosla Motors Ltd.

4363. SHRI VIJAY N. PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have issued licence to manufacture "Shakti" moped to a firm known as M. G. Khosla Motors Ltd., Industrial Area, Sahibabad (Ghaziabad);

(b) whether Government have received complaints about receiving of deposits and advances through network of agents by the company without supplying moped to distributors; and

(c) if so, the action Government propose to take or inquire about the bonafides of the company ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No licence has been granted by the Central Government.

(b) and (c). Yes, Sir. The complaints being against a small scale unit under the purview of the Uttar Pradesh Government, were passed on to the Director of Industries, Uttar Pradesh for appropriate action.

Proposal to Replace Faizabad Telephone Exchange by Max-1 Telephone Exchange

4364. SHRI NIRMAL KHATTRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the reasons for not implementing the proposal to replace the present telephone exchange functioning in Faizabad (U.P.) by M.A. X-1 Telephone Exchange; and

(b) whether any proposal is under consideration to set up the telephone exchange soon at the place where present exchange is functioning by obtaining a piece of land from P and T Department in order to avoid the obstacles coming in the way of setting up this exchange at a new place and to obviate time consuming factors ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) There was no proposal to replace the present telephone exchange functioning in Faizabad, since land for MAX-I telephone exchange was not made available to the department till March, 1985.

(b) There is no such proposal under consideration at present.

Plan to Provide Prompt Telephone Connections to the Legislators

4365. SHRI C. D. GAMIT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to amend the rules made recently for providing telephone connections to the Members of Legislative Assemblies;

(b) if so, the details thereof;

(c) whether Government have formulated/propose to formulate any plan to make telephone connections available promptly to the legislators; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SARI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

(c) and (d). The telephone connections to Legislatures are provided on out-of-turn priority basis, depending upon the availability of exchange capacity.

Electronic Telephone Exchange at Kalpetta, Kerala

4366. DR. K. G. ADIYODI : Will the Minister of COMMUNICATIONS be pleased to state the date on which the electronic telephone exchange at Kalpetta, Kerala is expected to be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : The electronic exchange at Kalpetta is expected to be commissioned by March, 1986.

World Bank Conditionalities for Improving Two Tier Tariff System for Power Supply from Central Power Stations

4367. SHRI AJIT KUMAR SAHA : Will the Minister of ENERGY be pleased to state :

(a) whether Government were guided by World Bank conditionalities for imposing a two tier tariff system for power supply from central power stations;

(b) if so, whether the National Thermal Power Corporation's insistence for 57 per cent plant load factor instead of 63 per cent plant load factor is also on the same basis; and

(c) if so, whether Government propose to accept such terms which are not favourable for state Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) The Agreements signed with the World Bank in respect of various projects of the National Thermal Power Corporation do not stipulate any condition for two-tier tariff system to be adopted for supply of power from Central Power Stations.

(b) and (c). Do not arise.

Introduction of STD Facility at Mattom Telephone Exchange, Trichur Distt. (Kerala)

4368. SHRI P. A. ANTHONY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has received any representation for introducing STD facility at Mattom Telephone Exchange in Trichur district of Kerala; and

(b) if so, when it is likely to be introduced there ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.